Name of the Corporate Debtor: Sudhir Constructions Infraspace Private Limited Date of commencement of CIRP: March 03, 2023 List of creditors for claims/documents/information received uptill June 06, 2025

List of operational creditors (Government dues)

(Amount in ₹)

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SI. No	Details of Cla	Government	Details of clai	Amount claimed	Amount of claim admitted	Ails of claim a Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Employee State Insurance Cooperation (ESIC), SRO, Nagpur	Ministry of Labour & Employment, Government of India	13-03-2023	2,22,075	2,22,075	ESIC Dues	No	0	0	0	0	0	-
2	Income Tax Dept. (Assistant CIT, Cir1, Nagpur)	Ministry of Finance, Government of India	14-03-2023	31,62,65,327	31,59,95,312.00	Income Tax Dues	No	0	0	0	2,70,015	0	-
3	State Goods And Services Tax Department, Nagpur (D. D. Shirgurwar, Assistant Commissioner Of State Tax, Nag-Vat-D-005)	Department of Goods & Service Tax, Government of Maharshtra	17-03-2023	4,16,59,220	4,16,59,220	State Tax Dues	No	0	0	0	0	0	Revised claim form received on 20-03 2023
4	Add. Tehsildar & Commercial Tax Officer, Office of Commercial Tax Officer, Chhindwara, Circle - 2	Commercial Tax Department, Government of Madhya Pradesh	18-04-2023	52,87,919	52,87,919	Commercial Tax Dues	No	0	0	0	0	0	-
5	Asst. Comm., CGST & CX, Division City, Nagpur -I	Ministry of Finance, Government of India	19-04-2023	34,13,56,299	34,13,56,299	CGST Dues	No	0	0	0	0	0	-
6	Department of Goods and Service Tax Department, Mumbai State Tax (MUM-VAT-C- 117)	Department of Goods & Service Tax, Government of Maharshtra	23-06-2023	2,53,27,244.00	0	GST Dues	No	0	0	0	2,53,27,244.00	0	Debt claimed pertains to "Pratibha CSL Sudhir Constructions Joint Venture" which is different legal entity and not Corporate Debtor.
7	Income Tax Department, Nagpur (Assistant CIT, Cir 1, Nagpur)	Ministry of Finance, Government of India	26-04-2023	25,97,04,718.00	25,97,04,718.00	Income Tax Dues	No	0	0	0	-	0	-
8	Ashishkumar Mankar Asst. Commissioner of State Tax Lakadganj 603 Nagpur	Department of Goods & Service Tax, Government of Maharshtra	11-03-2024	7,00,35,996.00	7,00,35,996.00	GST Dues	No	0	0	0	-	-	The claim received after 90 days. The reason for delay provided as per regulation 12 of CIRP Regulation.
9	Income Tax Department, Nagpur (Assistant CIT (TDS)Cir2, Nagpur)	Ministry of Finance, Government of India	03-06-2025	7,75,33,712	7,74,88,342	TDS Dues	No	0	0	0	45,370.00	-	The claim received after 90 days. The reason for delay provided as per regulation 12 of CIRP Regulation. The debt to the extent pertaining to period after ICD is inadmissible.
	Total			1,13,73,92,510	1,11,17,49,881			0	0	0	2,55,97,259	0	